

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:40  
ANSWERED ON:13.03.2012  
POLICE FIRING  
Singh Shri Bhupendra

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of persons killed/injured in police/central forces firing to disperse the crowd during each of the last three years and the current year separately, State-wise;
- (b) whether any task force has been constituted to invite suggestions regarding the use of non-fatal methods to tackle the crowd;
- (c) if so, the details thereof; and
- (d) the methods being currently adopted to use non-fatal methods to tackle the crowd?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): State-wise statement of total number of civil casualties/injured due to Police action during 2008, 2009 and 2010 in agitation is enclosed at Annexure.

(b) to (d): The Ministry of Home Affairs had constituted a Task Force under the Chairmanship of Union Home Secretary with representatives of Intelligence Bureau, Central Reserve Police Force, Border Security Force, Bureau of Police Research & Development, Defence Research Development Organization and the State Governments of Maharashtra, Jammu & Kashmir, West Bengal, Uttar Pradesh, Andhra Pradesh, Manipur and Chhattisgarh to recommend Standard Operating Procedures (SOPs) to deal with public agitation with non-lethal measures vide order dated 22nd September, 2010. The Task Force has finalized the SOP and the same has been circulated to all the States / UTs / Central Police Organizations. The objective of the SOP is to provide guidelines for dispersal of an unlawful assembly with minimum necessary force with minimum possible collateral damage.